

Certified to be true Copy  
for Assistant Registrar (Judl.)  
Krishan Kr. 2020  
Supreme Court of India

ITEM NO.3

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

011854

Civil Appeal No.13301/2015

SUBRATA BHATTACHARYA

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA & ORS.

Respondent(s)

(With I.A NO.31474 OF 2022 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 08-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

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Ms. Aakanksha Kaúl, Adv.

Mr. Mohd. Akhil, Adv.

Ms. Swarupama Chaturvedi, Adv.

Mr. Rajesh Kr. Singh, Adv

Mr. Adit Khorana, Adv.

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17:41:41  
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Mr. Kartik Rai, Adv.

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Mr. Ravi Tomar, Adv.

Ms. Nirmala Singh, Adv.

Mr. Rahul Cadwal, Adv.

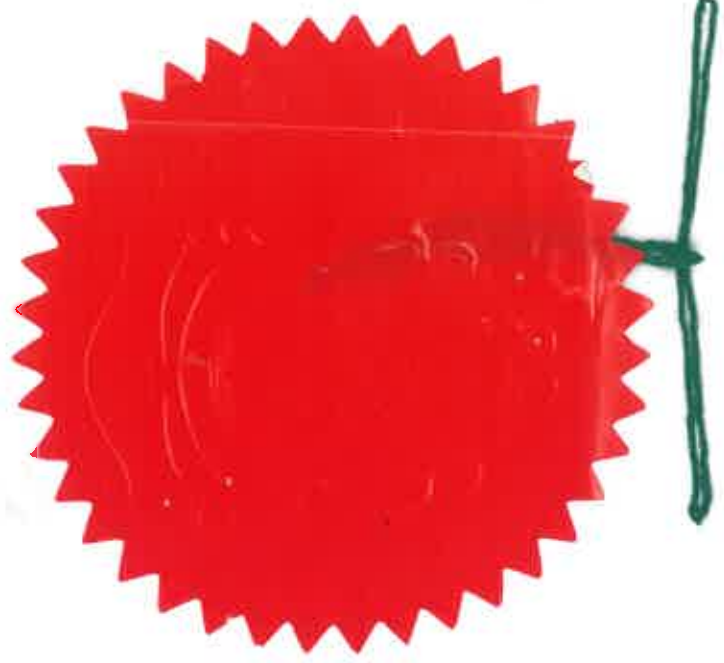
UPON hearing the counsel the Court made the following  
O R D E R

- 1 The term of Shri R.S Virk, District Judge (Retd), shall stand extended until 31 December 2022.
- 2 The Interlocutory Application is disposed of.

*Sd/-*  
(CHETAN KUMAR)  
A.R. -cum-P.S.

*Sd/-*  
(SAROJ KUMARI GAUR)  
Court Master

A1-No 5085  
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